

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-507
IB-962/ND/2020

IN THE MATTER OF:

Ada Food and Restaurants Pvt. Ltd.

....Applicant

SECTION

U/s 10 IBC

Order delivered on 12.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Ankur Gupta Adv.

For the Respondent :

For the Mahalaxmi : Mr. Ritesh Chopra, Mr. Bhriugu Dhami, Advs.

Buildtech Creditor

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ld. Counsel on behalf of the Corporate Applicant is present and submitted that in terms of order dated 04.03.2024, they have served the remaining Creditors and has sought time to file proof of service. In view of this, list the matter on **14.05.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)